

and Broadcasting

8. Director General and Engineer-in-Chief Doordarshan when matters relating to Doordarshan are deliberated Ex-Officio member
9. Director General and Engineer-in-chief All India Radio when matters relating to All India Radio are deliberated Ex-Officio Member

### Functions of the Committee

- (a) Invite applications by issue of public notice from individuals who should be citizens of India/companies with majority Indian shareholding/partnership firms all of whose partners should be citizens of India for the purpose of allotment of time slots on the television/radio channels.
- (b) Issue licence and allocate suitable time slots for the programmes on the channels of AIR/Doordarshan.
- (c) Review the programmes telecast/broadcast by the licenses.
- (d) Consider, decide and take action for suspension/ revocation of licence.
- (e) Decide the quality parameters for the programmes on the channels.
- (f) Act as the forum for redressal of complaints/grievances in respect of the programmes telecast/ broadcast by the licenses under this Scheme.

### Pending Power Projects

1000. SHRI PALA K.M. MATHEW:  
DR. (SHRIMATI) K.S. SOUNDARAM:  
SHRI KODIKKUNIL SURESH:  
SHRI SANDIPAN BHAGWAN THORAT:  
SHRI THAYIL JOHN ANJALOSE:  
SHRI K. MURALEE DHARAN:  
SHRIMATI KESHARBAI SONAJIKSHIRSAGAR:

Will the Minister of POWER be pleased to state:

(a) the details of hydro-electric and thermal power projects of Kerala, Tamil Nadu and Maharashtra pending for clearance by the Union Government at present;

(b) the reasons for the delay in giving clearances; and

(c) the time by which the projects are likely to be cleared and commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The flowing power projects of Kerala, Tamil Nadu and Mahar-

ashtra are pending for approval by the Union Government -

<i>S No</i>	<i>Name of Projects</i>	<i>Presents Status</i>
<i>Kerala</i>		
1	Puyankutty (H) (2x120 MW MOE &F	Techno-economically cleared by CEA and is awaiting clearance from
2	Adirappally (H) (2x80 MW)	
3	DG Power Plant near Brahamapuram (100MW) (T)	All linkages/replies to comments and up dated project reports awaited
4	DG Power plant at Kasarkode (T) (60MW)	
5	DG Power plant near Vadakara (T) (120MW)	
<i>Tamil Nadu</i>		
1	Paralaray (H) (1x25 MW) CEA and is awaiting clearance from	Techno-economically cleared by MOE&F
2	Pillaiperumalmallur CCGT-Stage I (T) (300MW)	Techno-economically cleared by CEA and is awaiting investment decision
3	Pillaiperumalmallur CCGT- Stage II (T) (300MW)	All linkages/clearances awaited
4	North Madras Stage II (T) (1x500MW)	
5	Lignite Based TPS at Srimushnam (Neyeli)- M/s Tamil Nadu Industries Captive Power Corpn Ltd (M/s TICAPCO) up various inputs M/s GM Swamy Associates (1x210 MW) I (1x250 MW) II	CEA intimated M/s G M Swamy Associates on 13/11/91 that this proposal appears to be feasible and Promoted by may take action to tie  and submit updated report within 2 months for further consideration
<i>Maharashtra</i>		
1	Bhivpuri Pumped Storage	Techno-economically cleared be

S.No.	Name of Projects	Presents Status
	Scheme (H) (1x90 MW)	by CEA and is awaiting investment decisions.
2.	Western Maharashtra TPS (BSES Ltd.) (T) (500MW) decisions.	Techno-economically cleared by CEA and is awaiting investment
3.	Pimplegaon Joge Pumped Storage (H) (2x300 MW) awaited.	Environment clearance is pending. Replies to CEA-CWC comments
4.	Barge Mounted Power Plant by M/s. Confidence shipping Co. Ltd, Maharashtra near Dabhol (110 MW)	All linkages/clearances awaited.
5.	Dabhol CCGT by M/s. Enron power Corpn. USA and General Electric Corpn. USA (2000 MW 2550 MW)	All linkages/clearances awaited.

(c) Techno-economic clearance and investment approval depend upon several factors including the comprehensiveness of the project report received from the project authorities in replying to various comments/ observations made by the Central Electricity Authority and or Central Water Commission, availability of various inputs and clearances such as fuel availability, clearance from environment and forest angles, constraints of funds, etc. In view of those, it is difficult to assess as to how long it may take for obtaining the requisite statutory clearances from all concerned to finally accord clearance to the concerned projects.

#### European Community Assistance in Computers and Telecom. Areas

1001. SHRI RAM SINGH KASHWAN:  
PROF. RITA VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some proposals have been received from European Community for assistance in the areas of computers and telecommunications;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c). Yes, Sir. A Memorandum of Understanding on technical cooperation and exchange of experts in different fields of telecommunications has been signed in April 1981 between Government of India and the Commission of European countries (CEC). As part of the